

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI**

C.P. No. 40/2019
O.A. No. 3475/2018

This the 8th day of March, 2019

**HON'BLE MR. V. AJAY KUMAR, MEMBER (J)
HON'BLE MS. ARADHANA JOHRI, MEMBER (A)**

Sushil Kumar,
Age 54 years, Group-C,
S/o Late Shri Jagannath Prashad Pal,
Sr. Booking Clerk,
North Eastern Railway,
Railway Station Kayam Ganj,
R/o 1/88, Bajaria, Aliganj,
Fathegarh. .. Applicant

(By Advocate: Mrs. Meenu Mainee)

Versus

Union of India : through

1. Shri Ranjan Sahai
Secretary,
Railway Board,
Ministry of Railways,
Rail Bhawan, New Delhi.
2. Sh. A.D. Agnihotri
General Manager,
North Eastern Railway,
Gorakhpur.
3. Sh. Dinesh Kumar Singh
Divisional Railway Manager,
North Eastern Railway,
Izat Nagar. .. Respondents

ORDER (ORAL)

By Mr. V. Ajay Kumar, Member (J)

Learned counsel for the respondents today filed the compliance affidavit along with the orders passed therein after service on the Petitioner's counsel and submits that the respondents have fully complied with the orders of this Tribunal.

2. In the circumstances, and in view of the substantial compliance of the order of this Tribunal, the C.P. is closed. Notices are discharged. However, the petitioner is at liberty to avail his remedies, in accordance with law, if he is still having any other grievance, against the orders now passed by the respondents. No costs.

(ARADHANA JOHRI)
Member (A)

(V. AJAY KUMAR)
Member (J)

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